FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR HEERA HOSPITALITY PRIVATE LIMITED OPERATING IN THE HOTELS AND HOSPITALITY SERVICES AT NANDURBAR

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN& CIN/ LLP No.	HEERA HOSPITALITY PRIVATE LIMITED **CIN**: -U55101MH1999PTC119887 **PAN**: AABCN3630M
2.	Address of the registered office	SAI SEVA HOSPITALDHULE ROAD NANDURBAR, DIST-NANDURBAR, Maharashtra, India, 425412
3.	URL of website	https://www.heerabgroup.com/hotels-hospitality-retails/
4.	Details of place where majority of fixed assets are located	Heera Executive, Commercial Hotel Building situated at Survey No. 298/1/3, Dhule Road, Nandurbar - 425412, Maharashtra
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	Turnover as per last available financial statements i.e. for FY 2021-22 is Rs. 2,90,16,253.17/-
7.	Number of employees/ workmen	Not available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Detail can be sought by emailing to heerahospitalitycirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in the detailed Expression of Interest Process Document which can be sought by emailing to heerahospitalitycirp@gmail.com
10.	Last date for receipt of expression of interest	14.12.2026
11.	Date of issue of provisional list of prospective resolution applicants	24.12.2026
12.	Last date for submission ofobjections to provisional list	29.12.2026
13.	Date of issue of final list of prospective resolution applicants	08.01.2027
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicant	13.01.2027
15.	Last date for submission of resolution plans	15.02.2027
16.	Process email id to submit Expression of Interest	heerahospitalitycirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	UDYAM-MH-22-0002606

Date: 13.11.2026
Place: Pune

SD/-
Mr. Mahesh G. Bagla
Resolution Professional
IP Registration Number: IBBI/IPA-002/IP-N00689/2018-2019/12207
Authorisation for Assignment (AFA) No.: AA2/12207/02/300627/204383
Registered Address: - Flat No. C-601, Survey No. 665, Park Landmark-CD Build Pune - 411037, Maharashtra, India
Correspondence Address: - Office No. 304, Gera Junction, Lulla Nagar Signal, Kondhwa Road, Pune – 411040, MH, India
FOR HEERA HOSPITALITY PRIVATE LIMITED